(3) if so, the reasons for the same and what steps are being taken to check them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) In this accident 13 wagons had derailed

(b) At about 13 25 hours on 22nd March, 1978 while 14 Up Diesel Goods train was running between Supedi and Dhoraji stations on Porbandar-Jetalsar Metre Gauge section of Bhavnagar Division of Western Railway, it derailed at Km 145/14-11 No one was killed or injured in this accident

The inquiry into this accident has not yet been completed

(c) and (d) Yes Out of 13 derailments which took place in March 1978, on the Western Railways, 9 occurred in Gujarat State There was also an accident at an unmanned level crossing in Gujarat State Of the 9 derailments which occurred in Gujarat State 4 were due to failure of railway staff 3 due to failure of mechanical equipment and 2 were accidental in nature The accident at unmanned level crossing was due to the failure of road users

Besides counselling the staff to ensure that they do not violate the rules and indulge in short cut methods examination of trains and spot checks at Carriage and Wagon depots have been intensified. Surprise checks are also being conducted in coordination with police authorities to ensure strict compliance with the Motor Vehicle Rules by the road users.

## नाविषाबाद और सहारनपुर के बीच चलने वाली नाविषा

7190 भी भैलाश प्रकाश क्या रेल मती यह बताने की क्या करेगे कि

(क) वर्ष 1947 में गाजियाबाद-सहारनपुर के बीच चलने वाली नियमित 512 18—4 गाडियो की सक्या कितनी भी और 30 वर्ष बाद उनकी श्रव सक्या कितनी है, श्रीर

(ख) क्या उन्हें इस बात की जानकारी है कि इस लाइन पर गाडियों की कमी के कारण यात्रियों को भी भारी भ्रसुविधा का सामना करना पडता है ?

रेल मंत्रालय मे राज्य नत्री(की शिव नारायन) '(न) प्रक्तूवर 1948 की समय-सारणी (सबसे पुरानी उपलब्ध) के बनुसार गाजियाबाद और सहारनपुर के बीच 6 जोडी गाडिया मेरठ शहर भीर गाजियाबाद ने बीच 2 जाडी गाडिया भीर मरठ शहर भीर सहारनपुर के बीच एक जोडी गाडी उपलब्ध थी, जबनि प्रप्रैल, 1978 की समय सारणी के धनुसार इस समय सहारनपुर और गाजियाबाद के बीच डाउन दिशा मे 9 गाडिया भीर उप दिशा म 8 गाडिया, गाजियाबाद और मेरठ शहर और मेरठ शहर और सहारनपुर के बीच एक-एक जाडी गाडिया उपलब्ध है।

(ख) यद्यपि प्रतिरिक्त गाडियो की माग की जा रही है, इस सत्प्त खड पर प्रतिरिक्त लाइन क्षमता की कमी ग्रीर दिल्ली/नयी दिल्ली पर टॉमनल सुविधामो की कमी के कारण इसे स्थावहारिक नहीं पाया गया है।

## Violation of Companies Act by Foreign Companies

7191 SHRI JYOTIRMOY BOSU Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

- (a) names and particulars of the foreign companies, branches as well as subsidiaries, who were charged with violation of the provisions of the Companies Act during 1977.
- (b) specific charge against each of the firms; and
- (c) action taken against the firms concerned for this violation\*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN). (a)